

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2015

Dated: 22nd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Power Grid Corporation of India Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

**Counsel for the Appellant(s) : Mr. Gautam Chawla
Ms. Akansha Tyagi**

ORDER

Service is complete and affidavit of service is filed. However, none is appearing for the respondents.

In the circumstances, office is directed to place this matter for hearing on **04.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**